

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 118 of 2013 &
I.A. No. 186 of 2013

Dated : 11th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Uttar Pradesh Power Corporation Ltd. Appellant(s)

Versus

NHPC Ld. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Counsel for the Respondent (s) : Mr. Sachin Datta for R.1
Mr. M.S. Ramalingam for R-15

ORDER

The learned counsel for the Respondent No.1 has filed his written notes only today.

Post the matter on **25.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js